

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-221

Appeal No. - 384/252/ND/2020

IN THE MATTER OF:

M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED

....Applicant

Vs.

RoC

.....Respondent

SECTION

U/s 252

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Madhusmita Bora

For the Respondent

: Mr. Sunil Agarwal appeared on behalf of IT Dept and Ms. Sweety Kumar Khattar, Ld. ARoC

ORDER

Ms. Madhusmita Bora for the appellant, Mr. Sunil Agarwal for the IT Dept and Ms. Sweety Kumar Khattar, ARoC have appeared .

Ld. Counsel for the IT Dept submitted that the Dept. has already filed the report on 21.11.2020, however, the same is not on record and even a copy of the same has not been served upon the Ld. Counsel for the appellant. Ld. Counsel for the IT Dept is directed to share the diary number with the court officer and serve a copy of the report upon the Ld. Counsel for the appellant. List the case on 10.12.2020. In the meantime, ARoC is directed to file the report.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)